

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Punj Lloyd Limited Date of Commencement of Liquidation: 27-05-2022; List of Stakeholders as on Date: 30-11-2022; Name of IP: Mr. Ashwini Mehra; Process Number: 1; Last 5 digit of registration number: 10706

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		223841123						NA
2	Liquidation costs incurred till date		38271957						NA
3	Secured financial creditors	27	151340426959	27	143125865406		8201689093		Annexure 3
4	Unsecured financial creditors	9	7454606843	9	7350367852		104238991		Annexure 4
5	Operational creditors (Workmen)	1	30483	1	0		30483		Annexure 5
6	Operational creditors (Employees)	79	61318463	79	37533936		23784527		Annexure 6
7	Operational creditors (Government Dues)	18	18722064909	18	18136724893	30323328	555016688		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	323	104295805187	323	2835298552	69618017542	31842489093		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		457	282136365924	457	171485790639	69648340870	40727248875	0	